

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2270
ANSWERED ON:22.07.2004
PURCHASE SYSTEM IN RAILWAY
Adhalrao Patil Shri Shivaji;Singh Shri Prabhunath

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that purchase system of railways is full of corruptions and malpractices;
- (b) whether the Government is aware of the involvement of mafia in the purchase system;
- (c) if so, the number of such cases have come to the notice of the Government; and
- (d) the details of action proposed to be taken by the Government to get rid railways purchase system of tender mafia ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b) No, Sir. No major incidences of corruption and malpractices or involvement of mafia have come to the notice in the purchase system.

(c) Does not arise.

(d) The Ministry of Railways is having well-defined purchase system with a view that purchases are made in a transparent and competitive manner. Generally, purchases are made through open tenders by giving wide publicity in the newspapers/ tender journals/ Railway's websites. However, depending on the urgency and other factors, bulletin tender/limited tender quotations/single tenders are also invited. A pilot project has been sanctioned for e- procurement using web based technology to improve the transparency and prevent irregularities in purchases. There is a system of carrying out preventive checks and complaint investigation by the Vigilance department to check irregularities in purchases.